GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:1306 ANSWERED ON:08.08.2011 PRODUCTION OF CRACKERS Tagore Shri Manicka

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the number of fire accidents in the crackers factories, reported and registered by the explosive departments in the country for the last three years including Tamil Nadu; and
- (b) the steps taken by the Government to prevent such fire accidents in the fireworks industry and the details of compensation, if any that have been given to the victims of such accidents?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a): The number of accidents reported in the fireworks manufacturing factories, licensed by Petroleum and Explosives Safety Organisation (PESO) for the last 3 years in the country including Tamil Nadu are furnished below:

Year Number of accidents

2008-09 10

2009-10 11

2010-11 13

- (b): The various steps taken by the Government to prevent such fire accidents in the fireworks industry are listed as under. These activities are undertaken by PESO, a subordinate office under this department:
- (i) Conducting periodical safety awareness programmes on the safety standard and practices to be adopted in the fireworks factories.
- (ii) Automation of the hazardous manufacturing processes.
- (iii) During inspection of the fireworks units, PESO officers ensure the implementation of safety norms & safety standards under the Explosives Rules, 2008 to prevent accidents.
- (iv) PESO issues 'Do's and Don't' Circular to all the firecracker license holders and gives wide publicity of safety norms through local newspapers alongwith local authorities during Diwali and Dushera seasons. 'Do's & Don'ts Fireworks Display' is also hosted on PESO's website (http://peso.gov.in).

As far as providing compensation to the victims of firecrackers related accidents is concerned, it does not come under the purview of this Department.